

File No.1-1591/FSSAI/Imports/2015-Part 1
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety & Standards Act, 2006)
(Imports Division)
FDA Bhavan, Kotla Road, New Delhi-110 002

Dated, the 6th July 2017

Subject: Instructions regarding import of Pepper from Vietnam through Sri Lanka-reg.

A reference has been received from Department of Commerce apprehending the possibility of diversion of Vietnamese pepper into India through Sri Lanka that may be contaminated with high dose of pesticide residue. In this regard, you are requested to be vigilant on all such imports.



(Raj Kumar)

Joint Director (Imports)

To:

1. All Authorised Officers
2. Sh. Zubair Riaz, Director (Customs), Room No. 159A, Ministry of Finance, Department of Revenue, North Block, New Delhi-110001:- with a request to inform to all officials of Customs Department working as Authorised Officers
3. Advisor (QA)- for necessary action please.
4. CITO, FSSAI:- for uploading at FSSAI Website.